

THE HIGH COURT OF ORISSA: CUTTACK

OFFICE ORDER

Cuttack, Dated 4th April, 2021

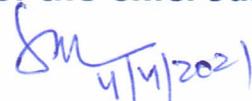
It is hereby informed to all concerned that Hon'ble the Chief Justice has been pleased to modify & substitute the office order dtd.20.03.2021 in respect of Clause No.2 of Standing Order No.1 of 2021 Dtd.25.01.2021. The modified Clause No.2 of Standing Order No.1 of 2021 reads as follows:

"2. The Advocate filing the matter shall append below the signature, in the first (cover page) and last page of the petition, the name in capital letters, along with the enrolment number."

This will come into force with immediate effect.

Dated, Cuttack, the 4th April, 2021

By order of the Chief Justice


REGISTRAR (JUDICIAL)

Memo No. 4260(100) Dated.04.04.2021
[X-1/2021]

Copy forwarded to the;

1. All Officers of the Court
2. The Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. All ADR-cum-Additional Principal Secretaries/Asst. Registrar-cum-Sr. Secretaries/ Secretaries to place Their Lordships for kind information.
4. All S.R/ A.S.R & O.C / Superintendents / Section Officers of the Court.
5. Peskar, Lawzima Court.
6. Technical Director, NIC/Superintendent, Computer Section to upload in the website of Orissa High Court.
7. Notice Board.

For information and necessary action.


SPECIAL OFFICER (SPL. CELL)

P.T.O.

Memo No. 4261 (150) Dated.04.04.2021
[X-1/2021]

Copy forwarded to the;

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
2. Advocate General, Odisha, Cuttack
3. Principal Secretary to Govt. of Odisha, G.A & P.G Department, Bhubaneswar
4. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
5. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, School and Mass Education Department, Bhubaneswar
8. Addl. Chief Secretary to Govt. of Odisha, Higher Education Department, Bhubaneswar
9. Principal Secretary to Govt. of Odisha, Health & Family Welfare Deptt., Bhubaneswar
10. Director, Odisha Judicial Academy, Cuttack
11. Member Secretary, Odisha State Legal Services Authority, Cuttack
12. District & Sessions Judges.....(All) of the State
13. President, Orissa High Court Bar Association, Cuttack
14. Secretary, Orissa High Court Bar Association, Cuttack
for information and necessary action.


SPECIAL OFFICER (SPL. CELL)